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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the **9th** April, 2012.

NO.HC.XV.36/2012/ **152** /RV. Pending initiation of another disciplinary proceeding, Smti. Madhuchanda Senapati Choudhury, Sub-Divisional Judicial Magistrate (M), North Salmara, Abhayapuri, is placed under suspension with immediate effect.

During the period of suspension, her headquarters shall be at Abhayapuri.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)

Memo No. HC.XV.36/2012/ **153 - 163** /RV.,

Date: **09.04.2012.**